taking various points into consideration, it was suggested that Punjab should supply a daily average of 25 MW from the Bhakra Nangal system, with a ceiling of 50 MW during peak hours. It was also arranged that U.P. will supply 5 MW of power to Delhi and when that supply became operative, Delhi would reduce its load from the Nangal system to that extent.

Delhi is at present drawing about 24 MW daily from Punjab. The Delhi Electric Supply Undertaking have been meeting the balance of their requirements by running their steam and diesel plants. As a result, there has been no cut in the supply to the consumers in Delhi

The line for importing power from U.P. has been constructed with the utmost speed and is ready for commissioning. Also the completion of 15 MW unit at Delhi by the end of March, 1966, would assist in reliaving the power shortage by reduction in the off-take from Punjab or meeting 'any additional emergency loads.

SHRI I. K. GUJRAL: The hon. Minister is thinking of adding new generation capacity in Delhi to meet this perpetual shortage but is it not a fact that IEG, who are constructing the C Power Station extension were originally to complete this task within eight months of their undertaking it in October, 1965 and that the present estimate is that it will not be completed before December? Who is going to be responsible for this loss to DESU?

DR. K. L. RAO: The contract entered into with IEG was in October, 1965 and eight months from then would be about August or September, 1966 and we still expect that the first unit would go into production in August or September.

SHRI I. K. GUJRAL: I do not share the optimism of the hon. Minister and the estimate is that it will not be ready earlier than December. May I ask whether this is partly due to the fact that the Consultants are not doing

their job properly so much so that even for the foundation work, the DESU had to engage another expert by paying him fees at the rate of five hundred rupees a day?

on the Table

DR. K. L. RAO: I can answer this question, Sir, but I am afraid this has nothing to do with the main question.

SHRI I. K. GUJRAL: It has relevance- I will explain the relevance.

MR. CHAIRMAN: I do not want any discussion on this. If you want any clarification, ask for it.

SHRI I. K. GUJRAL: May I ask him whether it is a fact that due to fall in the generation of the Nangal system, the production of fertilisers in the Nangal E'ertiliser Factory has been affected and, if so, to what extent?

DR. K. L. RAO: The question was with reference to power cut from Bhakra to Delhi. That is the question and there is no question of going on to extension and so on.

PAPERS LAID ON THE TABLE

KERALA GOVERNMENT NOTIFICATIONS ISSUED UNDER VARIOUS ACTS

THE MINISTER OF PLANNING (SHRI ASOKA MEHTA): Sir, I beg to lay on the Table:—

- (a) A copy each of four Notifications, under sub-section (5) of section 24 of the Jenmikaram Payment (Abolition) Act, 1960, issued by the Government of Kerala. [Placed in Library. See No. LT-5465/66]
- (b) A copy each of three Notifications, under sub-section (4) of section 12 of the Pat-tazhi Devaswom Lands (Vesting and Enfranchisement) Act. 1961, issued by the Government of Kerala. [Placed in Library. See No. LT-5466/66]